



LOK SABHA SECRETARIAT

STANDING COMMITTEE ON RURAL DEVELOPMENT & PANCHAYATI RAJ

PRESS RELEASE

(27 July, 2023)

Smt Kanimozhi Karunanidhi, M.P., Chairperson, Standing Committee on Rural Development & Panchayati Raj (2022-23) presented to Lok Sabha today the Thirty Second Report of the Committee on Pradhan Mantri Gram Sadak Yojana (PMGSY) pertaining to the Department of Rural Development (Ministry of Rural Development). Some of the important recommendations contained in the Report are as follows:

Thirty Second Report (Department of Rural Development)

1.	Better Centre-State Coordination	The Committee recommended to the Department of Rural Development (DoRD) to ensure that the projects under PMGSY do not get hampered due to lack of coordination between Centre and State rather a better cohesive mode of coordination may be devised for providing a positive impetus to the scheme. (Rec. No. 1)
2.	Inordinate delay in the Completion of PMGSY-I & II	The Committee recommended to the DoRD that concrete measures should be initiated for the timely completion of RCPLWEA and PMGSY-III projects on the basis of experience gained in implementation of PMGSY-I & II so that the necessity of resorting to time extensions does not arise for the completion of projects under RCPLWEA and PMGSY- III. (Rec. No. 3)
3.	Escalation of Costs due to delay	The Committee recommended to the DoRD to guarantee a mechanism of inflation proof costing system under PMGSY constructions even over a longer period of time so as to ensure that the PMGSY projects are completed as per scheduled time period without any cost escalation. (Rec. No. 4)
4.	Quality of Construction of roads under PMGSY	The Committee recommended to the DoRD to entail stronger measures to ensure that the

		quality of roads constructed under PMGSY do not get compromised on account of utilisation of poor raw materials. (Rec. No. 7)
5.	Issues of Down-Tendering – Bidding of Tenders	The Committee recommended to the DoRD to devise even stronger mechanisms/provisions in the bidding processes, besides the extant ones, to further negate the effect of low bidding, so that quality of road construction does not get compromised in the hands of contractors. (Rec. No. 9)
6.	Subletting to Petty Contractors	The Committee recommended to the DoRD to review the provision of sub-letting and take corrective measures as per manual in this regard. (Rec. No. 10)
7.	Exploring feasibility of taking Panchayats as Reference Point/Unit	The Committee recommended to the DoRD to be amenable to changes in a positive way and explore the feasibility of picking up Gram Panchayats as reference points/units for providing rural connectivity so as to incorporate the concept at certain stage of rural connectivity mission in the country. (Rec. No. 15)
8.	Post Construction Maintenance of PMGSY Roads	The Committee strongly recommended to the DoRD to ensure that the provisions of Standard Bidding Document (SBD) governing post construction maintenance of roads of PMGSY are complied with in 'letter and spirit' so that the roads do not get deteriorated at an early stage, rather serve the purpose of connectivity for a longer period of time. (Rec. No. 17)
9.	Prompt Redressal of Grievances raised by the Members	The Committee recommended to the DoRD to sort out the areas of grievance raised by Members and ensure their prompt disposal. (Rec. No. 25)
10.	Increased usage of Green Technology	The Committee recommended to the DoRD to conduct a study on the possible environmental hazards of the usage of plastic for road construction and take appropriate steps thereon on the basis of outcome of that study. (Rec. No. 27)
11.	Better utilization of Full Depth Reclamation (FDR) Technique	The Committee recommended to the DoRD to take up the issue of availability of sufficient number of Full Depth Reclamation (FDR) machines and the speedier completion of formalities like soil testing so that the roads may be constructed using this technique at faster pace in reality. (Rec. No. 28)